

ITEM NO.60

REGISTRAR COURT

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (C) No(s). 23160/2024

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

BALIRAM SONKAR

Respondent(s)

Date : 17-12-2024 This petition was called on for hearing today.

For Petitioner(s)

Mr. Adarsh Upadhyay, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on the sole respondent but none has entered appearance.

Registry to process the matter for listing before the Hon'ble Court as per rules.

SUJATA SINGH
Registrar

HJ